

ROC.No.73283-A/2020/C3



CIRCULAR

Sub: NIVAR Cyclone - Declaration of Public Holiday on 25.11.2020 (Wednesday) for the entire State Tamil Nadu - G.O issued – Declaration of Holiday on 25.11.2020 (Wednesday) for the High Court, Madras (Both Principal Seat and Madurai Bench) – Orders issued.

Ref : G.O.(Ms).No.596 Public (Miscellaneous) Department, Secretariat, Chennai, dated 24.11.2020,

It is ordered that 25.11.2020 (Wednesday) is declared as a holiday for the High Court, Madras (Both Principal Seat and Madurai Bench) in view of the Government Order cited declaring 25.11.2020 (Wednesday) as a Public Holiday on account of 'Cyclone NIVAR' .

HIGH COURT, MADRAS
DATED: 24.11.2020

Sd/- C.KUMARAPPAN
REGISTRAR GENERAL